CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Contempt Petition No. 180/00006/2018
in
Original Application No.180/00274/2017

Tuesday, this the 16th day of October, 2018

CORAM:

Hon'ble Mrs. P. Gopinath, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Mahesh Chand Meena,
Aged 34 years, S/o. Ramji Lal Meena,
Track Maintainer III,
Office of the Senior Section Engineer,
Permanent Way, Southern Railway,
Mangalore Central R.S. & P.O.,
Permanent Address: Cheemapura Village,
Moondiya Post, Reni Taluk, Alwar District,
Rajasthan – 301 409.   .....   **Petitioner**

(By Advocate – Mr. T.C. Govindaswamy)

V e r s u s

1   Sri. Vashishta Johri,
     The General Manager,
     Southern Railway, Headquarters Office,
     Park Town P.O., Chennai – 600 003.

2   Smt. Chandrika Jayasankar,
     The Sr. Divisional Personnel Officer,
     Southern Railway, Palghat Division.
     Palghat – 678 002.   .....   **Respondents**

(By Advocate – Mr. Asif K.H.)

This Contempt Petition having been heard on 16.10.2018, the Tribunal

on the same day delivered the following:

O R D E R (Oral)

Per: **Mrs. P. Gopinath, Administrative Member**

Apparently, learned counsel for the respondents submitted that Hon'ble

High Court of Kerala had entertained a challenge against the original order. Therefore in the interregnum Contempt Petition is closed with liberty to the petitioner to approach the Tribunal again, if so advised.

Accordingly, CP is closed. Notices issued shall stand discharged. No costs.

(ASHISH KALIA)   **(Mrs. P. GOPINATH)**
JUDICIAL MEMBER   **ADMINISTRATIVE MEMBER**

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List of Annexures of the Petitioner

Annexure P-1   -   A true copy of the order dated 21st December 2017 in the above OA No. 180/00274/2017, rendered by this Hon'ble Tribunal.

Annexure P-2   -   A true copy of the Communication dated 26.12.2017 sent by the counsel for the petitioners addressed to the 2nd respondent.

List of Annexures of the Respondents

Nil
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